

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 271 of 2017 (SZ)

Applicant(s)

Ashok G
Andinje Village
Belthangadi Taluk
Dkshina Kannada Dist and 3 others

Vs. Respondent(s)

State of Karnataka
rep by its Principal Secretary,
Dept. of Revenue,
Bangalore and 10 others

Legal Practitioners for Applicant(s)

M/s B. Mohan

Legal practitioners for respondent(s)

M/s Devraj Ashok for R1, R2, R4 to R8
M/s Thirunavukarasu for R3
M/s Shobith N. Shetly for R10
M/s Gopalan for R11

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.07.2018 Applicant & counsel not present. R11 counsel present. Other respondents side no representation. For appearance of other respondents and reply 09.08.2018 NFA. (Tmt. Meena Satheesh) Registrar